GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3814 ANSWERED ON:27.04.2012 ALLOCATION OF FUNDS FOR FAMILYWELFARE SCHEMES Annayyagari Shri Sai Prathap;Bavalia Shri Kuvarjibhai Mohanbhai;Purkayastha Shri Kabindra;Rani Killi Krupa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the funds allocated and utilised by the various State Governments for implementation of family welfare schemesduring the last three years and the currentyear, State/UT-wise including Assam;

(b) whether certain States are unable tofully utilise the funds allocated under thesaid schemes/programmes including Assam;

(c) if so, the details thereof and thereasons therefor;

(d) whether the Government has received any complaints regarding misutilisation of funds allocated for theimplementation of the said scheme in Assam; and

(e) if so, the details thereof and the actiontaken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) A statement showing the State-wise and year-wise Allocation, Release and Expenditure for the last three Financial Years i.e. 2009-10 to 2011-12 and the current Financial Year 2012-13 in respect of Family Welfare Schemesincluding Assam is annexed.

(b) & (c) It would be seen from the annexed statement that the States have been able to utilize most of the funds during this period. The unspent balances of the funds are carried forward to the next Financial Year and utilized to implement the approved activities. As the absorptive capacities have improved in the States, utilization of funds has shown a commensurate increase.

(d) & (e) There is no substantiated complaint regarding misutilization of funds allocated for the implementation of the scheme in Assam. Complaints received from time to time are sent to the States for investigation.